

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6995
ANSWERED ON:11.05.2000
AGREEMENT FOR AIR SERVICES
CHANDRAKANT BHAURAO KHAIRE;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether India and Bahrain have signed an air service agreement; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a): India and Bahrain have signed an Air Services Agreement on 5th April, 2000.
- (b): The major features of the Agreement are as follows:-
 - (i) Both countries shall have the right to designate upto two airlines for operating the agreed services.
 - (ii) The frequency of services and capacity will be determined by the two aeronautical authorities from time to time.
 - (iii) The designated airlines of India can operate services to Bahrain and that of Bahrain to Delhi, Calcutta, Chennai and Thiruvananthapuram.